

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

COARM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2018

NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

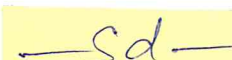
Present for the Petitioner: Mr. Srikanth S Iyyer & Mr. Gaurav Goel
Advocates

ORDER

Last opportunity is being granted to file the reply. To come up on 21st
December, 2018



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)